

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-79/2004/2007/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Rockta Lal Das,  
District & Sessions Judge,  
Charaideo, Sonari,

Dated Guwahati the <sup>th</sup> 7 April, 2021.

Sub: **Casual leave with station leave permission .**

Ref:- Your letter No. DJCHA/2021/59 dated 03.04.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 12.04.2021 and 17.04.2021 along with station leave permission, from the evening of 09.04.2021 (after Court hours) till the morning of 19.04.2021 (before Court hours). The Chief Judicial Magistrate cum Civil Judge, Charaideo, Sonari, in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-79/2004/2008/A, dated 7.4.2021**

Copy to:

✓ The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

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